

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 24.09.2015
Court No. 3
Item No. 42

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 35242 OF 2013
WITH PRAYER FOR INTERIM RELIEF

ATUL KUMAR GUPTA & ANR.

...PETITIONERS

VERSUS

AMIT MOHAN MITTAL & ANR.

...RESPONDENTS

OFFICE REPORT

The SLP above mentioned was listed before the Hon'ble Court on 01.11.2013 along with connected matter when the Court was pleased to pass the following order:-

"SLP (C) ... (CC) No.19074 of 2013

Delay condoned.

Issue notice. Dasti, in addition, is permitted.

In the meantime, there shall be stay of operation of the impugned order."

Accordingly, show cause notice was issued to both the Respondents through Registered A.D Post & Dasti. Mr. Samir Ali Khan, Advocate has filed Vakalatnama and Memo of Appearance alongwith Counter Affidavit on behalf of Respondent No. 1 (copy of Counter Affidavit included in Paper Books).

It is submitted that no appearance has been filed so far in respect of Respondent No. 2 though stand served through Dasti Service.

Service is complete.

The matter was listed before the Court of Registrar on 14.8.2015, when the following order was passed:

"Counter affidavit on behalf of respondent no.1 is already on record.

Service is complete in respect of respondent no.2 but none has entered appearance.

Matter stands complete. Registry to process the matter for being listed before the Hon'ble Court as per rules "

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 23rd day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

Dr. Vinod Kumar Tiwari, Advocate
Mr. Samir Ali Khan, Advocate

ASSISTANT REGISTRAR

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